



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 06.10.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 06.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 675 of 2023 Part Heard	B.G Petrochemicals Pvt. Ltd. Vs. Kaiser Industries Ltd.	Karan Malhotra	Rahul Malhotra Shruti Gupta
2.	Comp. App. (AT) No. 201 & 202 of 2023 & I.A. No. 5287 of 2024 Part Heard	Narinder Kumar Bawa & Anr Vs. Prakash Communications Ltd. & Ors. With	Henna George	Manish Jain Subhash Bhalla-R17 Ankur Mittal-R15 Saurabh Kalia Aaryan Sharma-R2-6
3.	Comp. App. (AT) No. 209 of 2023 & I.A. No. 5087 of 2023 Part Heard	Prakash Communications Ltd. & Ors. Vs. Narendra Kumar Bawa & Ors.	Saurabh Kalia	Manish Jain Purti Gupta- R1&2 Kamal Kant Jha- R16 & 17 Ankur Mittal- R11 Shubham Bhalla-R13
4.	Comp. App. (AT) No. 87 of 2024 Part Heard	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	Devesh Tripathi	Anirudh Wadhwa

5.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024 Part Heard	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
6.	Comp. App. (AT) No. 90 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
7.	Comp. App. (AT) No. 91 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa

By order of Hon'ble Chairperson
-Sd/-
Registrar